

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2559
ANSWERED ON:04.12.2009
FEEDER METERS TO CONSUMERS UNDER RGGVY
Singh Shri Jagada Nand

Will the Minister of POWER be pleased to state:

- (a) whether the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) envisages that the feeder meter will be provided by the respective State Electricity Boards (SEBs) to all the consumers to check the electricity theft;
- (b) if so, the details thereof;
- (c) whether the Union Government has taken any decision regarding the States which have not provided feeder meters to the consumers;
- (d) if so, the details thereof;
- (e) whether feeder meters have also been installed in the private premises of consumers in Bihar as per rules: and
- (f) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

(a) to (f): Feeder meters are installed at the sending end of the 11 KV feeders. Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) has a provision to provide these meters on 11 KV feeders erected under the scheme. These meters are not installed at the premises of domestic consumers. However, consumer meters are installed at the premises of domestic BPL consumers under RGGVY. So far 8,37,584 connections to Below Poverty Line (BPL) families in rural areas have been released in Bihar under RGGVY.